

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:3377

ANSWERED ON:04.08.2017

Indigenisation of Defence Equipment

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Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that India has to rely heavily on imports for most of its defence equipment, if so, the details thereof;
- (b) the number of pacts / deals signed for the purchase of fighter aircraft, weapons, artilleries during the last three years and the current year; and
- (c) the steps taken by the Government to promote indigenisation and self-reliance in defence through public and private sector?

Answer

MINISTER OF STATE (DR. SUBHASH BHAMRE)

IN THE MINISTRY OF DEFENCE

????? ?????? ?????? (?? . ?????? ??????)

(a) to (c): Procurement of defence equipment is undertaken from various domestic as well as foreign vendors, based on threat perception, operational challenges and technological changes and to keep the Armed Forces in a state of readiness to meet the entire spectrum of security challenges.

During the last three years and in the current year, 99 contracts with Indian vendors and 61 contracts with foreign vendors have been signed for capital procurement of defence equipment such as aircraft, helicopters, rockets, missiles, artillery gun, frigates, simulators and ammunition.

Government is pursuing initiatives to achieve higher levels of indigenisation and self-reliance in the defence sector by harnessing the capabilities of the public and private sector industries in the country. These measures include according priority and preference to procurement from Indian vendors and liberalization of the licensing regime.

Government has also promulgated the policy on Strategic Partnership in the Defence Sector which is intended to institutionalise a transparent and objective mechanism to encourage broader participation of the private sector in manufacture of major defence platforms and equipment.
